

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.34
I.A.Nos.132, 203, 313, 417
482, 698, 699 & 787 /2023 in
C.P.(IB)No. 21/BB/2020

IN THE MATTER OF:

M/s. Mfar Constructions ... Petitioner
Vs.
M/s. Canopy Estates Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 24.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri Girish.K
For I.As.203, 471 &
699/2023 : Shri Srihari.S, Adv., for Applicant
For IAs.132, 482/2023 : Shri J.K.Chaudhary, Adv. for Applicant

ORDER

1. Heard the Ld. Counsels appearing for the Applicant and the Homes buyers.
2. List all the IAs and C.P. on **03.07.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi